

Annexure 5

Name of the Corporate Debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of LIQUIDATION: 26th April 2023; List of

Stakeholders as on 26.04.2023

List of Operational Creditors -Government Dues

Sl.no	Details of claimant		Details of claim Received		Details of Claims admitted					Amount of contingent claim	Amount of any mutual dues ,that may be set off	Amount of Claim rejected	Amount of claim Under Verification	Remarks ,if any
	Department	Government	Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal of claim for the period of twelve months preceding the LCD	Whether lien/ attachment removed (Y/N)	%of share in total amount of claims admitted					
1	Deputy Commissioner of Income Tax	Income Tax	18.05.2023	16,40,98,046	16,40,98,046				7.60%			0		Acknowledged and replied on 27.06.2023
2	Office of the Assistant Commissioner, Central GST and Excise	Central GST and Central Excise	17.05.2023	8,17,75,344	4,94,36,039				2.29%			3,23,39,305	3,23,39,305	Replied on 27.06.2023 with acknowledgment and clarification for difference due to duplication. Form is not Notarised
2	TOTAL			24,58,73,390	21,35,34,085				9.89%			3,23,39,305	3,23,39,305	